

May 29, 2026 तक की स्थिति के अनुसार प्रस्ताव दस्तावेजों (डाफ्ट और डॉक्यूमेंट) के संबंध में कार्यवाही की स्थिति (यह स्थिति प्रत्येक सप्ताह अपडेट की जाती है और अगली बार May 29, 2026 को समाप्त हो रहे सप्ताह में अपडेट की जाएगी।)									
भारतीय प्रतिभूति और विनियम बोर्ड (सिपरो) का पर्याप्त अर्जन और अधिग्रहण विनियम, 2011 (सिबी (सबस्टीथिएल एंकिजीशन ऑफ शेयर्स एंड टेकओवर्स) रेग्युलेशन्स, 2011) के तहत									
Sl. No. / क्र. सं.	लक्षित कंपनी (टारगेट कंपनी) Target Company	अर्जनकर्ता (एक्युअर) Acquirer	मर्चेंट बैंकर (मर्चेंट बैंकर) Merchant Banker	स्टॉक एक्सचेंज को सार्वजनिक घोषणा भेजे जाने की तारीख PA Date	समाचार-पत्रों में विस्तृत सार्वजनिक विवरण (पब्लिक स्टेटमेंट) प्रकाशित होने की तारीख DPS date	प्रारूप प्रस्ताव दस्तावेज प्राप्त होने की तारीख DOD received on	प्रस्ताव (ऑफर) का आकार (करोड़ रु. में) Offer Size (Rs. Cr)	अंतिम बार सूचना आदि कब भेजी गई / कब प्राप्त हुई Last communication issued/received	कार्यवाही की स्थिति Processing status
1	Federal Mogul Goetz India Limited	Pegasus Holdings III, LLC and Pegasus Parent, L.P.	BofA Securities India Limited	23-Feb-22	29-Nov-22	01-Dec-22	411.00	Pending in Supreme Court	The matter is subjudice.
2	BLB LIMITED	DREAM ACHIEVER CONSULTANCY SERVICES PRIVATE LIMITED	Corpwis Advisors Private Limited	17-Jan-24	21-Jan-24	29-Jan-24	31.06	Enforcement Directorate has frozen the assets of the Acquirer and ED has also taken into custody the promoter of the Acquirer. The matter is subjudice.	The matter is subjudice at Enforcement Directorate.
3	G D Trading and Agencies Limited	Mr. Rajendra Kamalakant Chodankar	Swaraj Shares and Securities Private Limited	23-Apr-24	27-Apr-24	30-Apr-24	4.08	The approvals for underlying transaction which triggered the open offer has been revoked by BSE and Target Company has filed an appeal before SAT.	The matter is sub-judice before SAT.
4	SRI SARVARAYA SUGARS LIMITED	3A Capital Services Limited	Arihant Capital Markets Limited	06-Dec-24	13-Dec-24	20-Dec-24	73.11	Acquirer has filed an appeal in SAT against SEBI direction dated April 01, 2025.	The matter is subjudice at SAT.
5	SJ Corporation Limited	Mr. Pintu Kanjibhai Kalavadia, Mr. Prashant Kanjibhai Kalavadia, Mr. Umang Kantilal Savani and Mr. Kalpesh Patel	Diggl Corporate Advisors Private Limited	30-Jan-26	06-Feb-26	08-May-26	13.52	DLOF received on May 08, 2026	Under process
6	Purple Finance Limited	Allied Commodities Private Limited, Mr. Sandeep Jindal, Intellect Stock Broking Limited, Intellect Money	Mark Corporate Advisors Private Limited	06-Feb-26	13-Feb-26	23-Feb-26	97.06	Clarifications sought on May 11, 2026.	Reply awaited from MB.
7	RGF Capital Markets Limited	Mr. Nishad Jitendra Shah ("Acquirer-1"), Ms. Nishad Jitendra Shah HUF ("Acquirer-2"), Ms. Rajshree Nishad Shah ("Acquirer-3"), Mr. Parshwa Nishad Shah ("Acquirer-4"), Ms. Payal Paras Shah ("Acquirer-5"), Ms. Trupti Management Services Private Limited ("Acquirer-6"), Ms. Rocksolid Investments ("Acquirer-7"), Ms. Rocksolid Enterprise ("Acquirer-8"), and Ms. Rockthree framework LLP ("Acquirer-9")	Kunvarji Finstock Private Limited	10-Mar-26	17-Mar-26	24-Mar-26	3.90	Reply received on may 28, 2026	Under process
8	Nilachal Refractories Limited	SFAL Speciality Alloys Limited	Narnolia Financial Services Limited	11-Mar-26	18-Mar-26	27-Mar-26	13.16	Reply received on May 27, 2026	Shareholders' approval has been received but in-principle approval of Exchanges for Delisting is pending.
9	Arco Leasing Limited	Mr. Jitesh Kothari, Mr. Atul Ramshankar Jaiswal	JJ IPO Advisors Private Limited	13-Mar-26	23-Mar-26	01-Apr-26	2.77	Clarifications sought on May 29, 2026.	Reply awaited from MB.
10	REKVIN LABORATORIES LIMITED	Surbhi Mukesh Shah, Amit Mukesh Shah and Dhruvalkumar Patel	Vivro Financial Services Private Limited	16-Mar-26	24-Mar-26	02-Apr-26	2.89	Clarification sought on May 27, 2026.	Reply awaited from MB.
11	Krishna Capital and Securities Limited	Ashu Bishnoi and Yagnik Tank	Grow House Wealth Management Private Limited	26-Mar-26	06-Apr-26	13-Apr-26	3.61	Reply received on May 26, 2026	Under process
12	Senthil Infotek Limited	Kolli Murali Krishna and Gogineni Srinivas	Synfinx Capital Private Limited	08-Apr-26	16-Apr-26	22-Apr-26	1.05	Reply received on May 26, 2026	Under process
13	Jindal Leasefin Limited	TIRUPATI AGROTECH PRIVATE LIMITED	Rarever Financial Advisors Private Limited	20-Apr-26	27-Apr-26	05-May-26	1.41	Clarification sought on May 21, 2026.	Reply awaited from MB.
14	TMT (India) Limited	YOGA BUILDERS PRIVATE LIMITED, SCAFFOLD PROPERTIES PRIVATE LIMITED AND MK PROFILELEASE PRIVATE LIMITED	NAVIGANT CORPORATE ADVISORS LIMITED	20-Apr-26	27-Apr-26	05-May-26	1.28	Clarification sought on May 19, 2026	Under process
15	FABINO ENTERPRISES LIMITED	R G Family Trust, Sameer Gupta & Sundeeep Gupta.	Aryaman Financial Services Limited	28-Apr-26	06-May-26	13-May-26	1.09	Reply received on May 27, 2026	Under process
16	RIKHAV SECURITIES LIMITED	B.D.Lakhani, B.N.Lakhani, H.D.Lakhani, N.D.Lakhani	Sobhagya Capital Options Private Limited	21-Apr-26	28-Apr-26	06-May-26	47.54	Clarification sought on May 25, 2026.	Under process
17	IIFL Capital Services Limited	FIH Mauritius Investments Ltd HWIC Asia Fund (Class A Shares)	ICICI Securities Limited	07-May-26	13-May-26	16-May-26	3,505.04	DLOF received on May 16, 2026	Under process
18	Accord Synergy Limited	DR. FARUKBHAU GULAMBHAI PATEL ('ACQUIRER') ALONG WITH MR. MUNULHAQUE IQBALHUSEN KADVA ('PERSON ACTING IN CONCERT')	RAREVER FINANCIAL ADVISORS PRIVATE LIMITED	06-May-25	13-May-26	20-May-26	0.97	Clarification sought on May 25, 2026.	Reply awaited

यदि उपरोक्त प्रारूप प्रस्ताव दस्तावेज के संबंध में कोई कार्यवाही नहीं की गई है या कार्यवाही करने में बहुत अधिक देरी हुई है, तो ऐसे में मर्चेंट बैंकर / कंपनी इस मामले के संबंध में मूख्य महाप्रबंधक, श्री दीप शाह (deepmanis@sebi.gov.in) या कार्यपालक निदेशक, श्री जीवन सोनपरोरे (jeevans@sebi.gov.in) से बिना किसी हिचक के संपर्क कर सकते हैं / सकती है।